

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

206. C.P. (IB)/152(MB)2024

**IN THE MATTER OF**

Tecsidel India Private Limited

... Petitioner

Vs

KM Toll Road Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 26.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Lalit Mohan (VC)

For the Respondent: Adv. Jyoti Agrawal (VC)

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**ORDER**

Counsel for Respondent prays for time to file the reply. Allowed as prayed for. Let the reply be filed before the next date of hearing by serving an advance copy on the Counsel opposite and also supply the hard copy of the reply. Adjourned to **16.05.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/